

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:184  
ANSWERED ON:24.02.2016  
On Board Catering Services in Trains  
Joshi Shri Pralhad Venkatesh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of trains that are to be covered by the precooked "Ready to Eat" service and in how many trains this service has been implemented in the first phase;
- (b) whether there is a penalty clause for not providing "Ready to Eat" service on the selected trains;
- (c) if so, the details thereof; and
- (d) whether any organisation/firm has been chosen to provide services under criteria laid down for selecting firms/ organisations for the above purpose?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)

(a) to (d): A policy guideline on "Ready to Eat Meals" was issued to Zonal Railways on 30.01.2015 wherein all Mail/Express trains running with pantry car have been covered to serve precooked 'Ready to Eat meals' as an 'add on' option under the category of a-la-carte to the passengers. Non-provision of the 'Ready to Eat meals' by the licensees will be treated as a deficiency in service for which a penalty clause has been stipulated in the Policy. North Western Railway, the nodal Railway nominated to select reputed Ready-to-eat Companies/ firms has empanelled four firms viz. (i) Gitwako Farms (I) Pvt. Ltd, (ii) BTW India Pvt. Ltd., (iii) Gits Food Products Pvt. Ltd and (iv) Aryan Food Products Pvt. Ltd. to provide 'Ready to Eat meals' to the passengers.

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